

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C. P. No. 01/59/2017

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2017**

NAME OF THE COMPANY: Mr. Jaspreet Pal Singh Batra V/s. Jay Ess
Associates Pvt. Ltd.

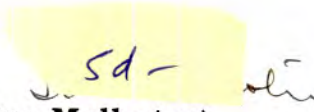
SECTION OF THE COMPANIES ACT: 58/59

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

Present: Mr. Saurabh Kalia, Advocate for Petitioner

ORDER

Re-notify this case on 14th November, 2017.


(Ina Malhotra)
Member (J)